

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1663  
ANSWERED ON:14.03.2005  
YAMUNA ACTION PLAN-II  
Sajjan Kumar Shri

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the original and revised budgetary provisions under Yamuna Action Plan-II during 2003-04 and 2004-05;
- (b) the total amount provided under the Yamuna Action Plan-II and the names of implementing agencies in Delhi;
- (c) the funds utilized by each agency in Delhi since 2003;
- (d) the specific reasons for extremely poor performance in implementation of the project and whether any accountability is to be fixed for such lapse;
- (e) if so, the details thereof and if not, the reasons therefor;
- (f) whether Japanese Bank of International Cooperation has written to the Ministry about delays, unsatisfactory working, incapability and non-cooperation in handling the project; and
- (g) if so, the action taken to improve the situation and also to restore the funds for coming years?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) to (g) The Yamuna Action Plan Phase-II (YAP-II) project to be funded by loan from the Japan Bank of International Cooperation (JBIC) was approved during 2003-2004 by the Government of India with an initial budget provision of Rs.120 crores for the year and the revised provision of Rs. 25 crores. As per the JBIC instructions, the appointment of Consultants is a pre-requisite for implementation of the project, action for which was initiated after the approval of the project, during the last financial year. Due to differences in the relevant guidelines of the JBIC and the Government of India, the process for appointment of Consultants could be completed during the current financial year only, for which an initial budget provision for the project was made for Rs. 62 crores with the revised provision of Rs. 10 crores. The implementation of the project has since already started with the Consultants services commencing from 1st December, 2004 and all qualifying actions have been taken so as to complete the project by the stipulated date as scheduled i.e. September, 2008. As regards Delhi, the Consultants appointed have already commenced the appraisal of the main works to be taken under YAP-II with the State Government also having already initiated steps for gearing up the work by constitution of various Committees at the State level for monitoring the works from time to time. The State Government in this connection has also initiated steps for review of the Detailed Project Reports.